

(b) if so, whether he has submitted any report; and

(c) if so, its main features?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). Yes.

(c) A note giving the main features of the Report is placed on the Table of the Lok Sabha. [See Appendix VII, annexure No. 19].

Cinnamon

*1245. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there has been a decline this year in the cultivation and yield of Cinnamon as compared to the previous years;

(b) if so, the reasons therefor; and

(c) the steps taken to preserve and protect Cinnamon cultivation in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). Information is available only in respect of Madras. In that State, there has been a decline in the cultivation of Cinnamon from 300 acres to 217 acres, owing primarily to the fall in the demand for the Cinnamon products, on account of which its cultivation has become unprofitable.

(c) Nil.

Clash at Kurla Railways Station

*1246. { **Shri Gidwani:**
Shri M. D. Joshi:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there was a clash between passengers and railway officials at Kurla station (Bombay) on the 15th July, 1955 as a result of which some passengers and officials were injured and railway property was destroyed;

(b) if so, the number of persons injured and the extent of damage caused to Railway property;

(c) whether any inquiry has been held into the matter; and

(d) if so, the causes of the clash?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Persons injured. . . . 12.

Damage to railway property. Rs. 4,819.

(c) Yes.

(d) 4 persons fell off Suburban train No. M. 18/1 Up as she left Kurla, which infuriated the passengers.

This train was abnormally overcrowded as it had also to carry the passengers of an earlier train which had developed mechanical defect.

Block Level Co-operative Officers

*1247. { **Shri M. Islamuddin:**
Shri Deogam:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have set up training centres for Block Level Co-operative officers.

(b) if so, the number of centres and the places where they are located; and

(c) the number of trainees to be trained annually, State-wise?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Not yet.

(b) Does not arise.

(c) A statement giving the required information is placed on the Table of the Sabha. [See Appendix VII, annexure No. 20].

Land Holdings

*1248. **Shri L. N. Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some States have reported that the fixation of the ceiling on land holdings is not advisable at present; and

(b) if so, the names of such States?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes. One State is opposed to the imposition of ceiling on existing holdings.

(b) Uttar Pradesh.

Crimes on Railways

*1249. **Sardar Iqbal Singh:** Will the Minister of Railways be pleased to state:

(a) the number of murders committed on the Northern Railway during 1954-55 and 1955-56, so far;

(b) in how many cases the culprits have been traced;

(c) the number of cases in which the Railway and Railway Police Staff were involved; and

(d) the steps taken to prevent such murders?